5
International Enterprise,
Government of
Singapore
DCI

[RAJYA SABHA]

Unstarred Questions

Action plan to promote shipping

†1733. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government has formulated any concrete action plan to promote shipping in the country and if so, the details thereof; and
- (b) whether Rajasthan is included in said plan and if so, the details of areas that would be covered under this scheme and the manner in which shipping would be connected to Rajasthan and by when the work would start, as per the plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) Ministry of Shipping released the Maritime Agenda in January, 2011 for the decade 2010-20 which provides vision and roadmap for comprehensive development of shipping. As per the Maritime Agenda of the Ministry of Shipping, Indian shipping companies aim at reaching a level of 43 million Gross Tonnage (GT) by 2020 which will include owned and chartered tonnage. The Ministry

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[†] Original notice of the question was received in Hindi.

of Shipping has also prepared a vision document for "Coastal Shipping, Tourism and Regional Development" which envisages increasing the share of Coastal/Inland Water Transportation.

- (b) The National Waterways Act, 2016 has come into force from April 12, 2016 wherein 106 new waterways have been declared as National Waterways (NWs) in addition to the 5 existing National Waterways. The following stretches of river/canals of Rajasthan have been included in this Act and Techno Economic Feasibility (TEF) studies have been undertaken:-
 - (i) Indira Gandhi Canal passing through Rajasthan, Haryana and Punjab.
 - (ii) Jawai-Luni River and Rann of Kutch passing through Rajasthan and Gujarat.
 - (iii) Luni River in Rajasthan.

Pact for development of ports

1734. SHRI D. KUPENDRA REDDY: Will the Minister of SHIPPING be pleased to state:

- (a) whether India and South Korea have entered into any pact for developing ports in the country;
 - (b) if so, the details thereof;
- (c) whether the Ministry has identified the ports which are to be developed through this pact; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (c) Yes, Sir. A Memorandum of Understanding (MoU) between the Ministry of Shipping of the Republic of India and the Ministry of Oceans and Fisheries of the Republic of Korea on Cooperation in Port related Industry was signed on 13.04.2016 with the purpose of cooperation for strengthening administrative, technical and human resources through exchanges, to promote mutual benefits in the fields of port development and operation.

(c) and (d) The MoU envisages cooperation in areas including sharing of technology and experiences in port development and operation and joint participation in port-related construction, building and engineering projects of mutual interest amongst others, by both the countries.